

Annexure-5

Name of Corporate Debtor: Talwalkar Better Value Fitness Limited

Date of commencement of liquidation:27 June 2022

List of Stakeholders as on:14 August 2023

List of Operational Creditors (Government Dues)

Liquidation Claims

Amount in Rs.

Sr. no.	Details of Claimant		Details of claim		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	% of share in total amount of claims admitted					Observation	Note Reference
1	Thimmarayappa.S, Professional Tax Officer-10th Circle	Tax Department	13-07-22	25,875	25,875	Statutory dues	-	-	0.0%	-	-	-	-		1
2	T.K.Indumathi, Professional Tax Officer-12th Circle	Tax Department	16-07-22	8,563	8,563	Statutory dues	-	-	0.0%	-	-	-	-		1
3	The Government of India, through Office of Assistant Comissioner CGST & Central Excise	GST Department	14-07-22	483,874	483,874	Statutory dues	-	-	0.4%	-	-	-	-		1
4	Commercial Tax Officer(Audit), Bangalore	Tax Department	15-07-22	121,273	121,273	Statutory dues	-	-	0.1%	-	-	-	-		1
5	Department of trade & Taxes, (Delhi GST)	Tax Department	19-07-22	1,067,382	1,067,382	Statutory dues	-	-	0.8%	-	-	-	-		1
6	Arvind Kumar, Deputy Comissioner, CGST & CEX South Division, Ranchi	Central Government (GST Department)	18-07-22	814,644	814,644	Statutory dues	-	-	0.6%	-	-	-	-		1
7	Govindaraju B.M,Professional Tax Officer-3rd Circle	Tax Department	19-07-22	94,905	94,905	Statutory dues	-	-	0.1%	-	-	-	-		1
8	Devraj.N,Assistant Commissioner of Commercial taxes	Tax Department	22-07-22	3,354,909	3,354,909	Statutory dues	-	-	2.5%	-	-	-	-		1
9	Jayapadma C K,Professional Tax-11th Circle	Tax Department	27-07-22	25,875	25,875	Statutory dues	-	-	0.0%	-	-	-	-		1
10	The Commisioner of Commercial Taxes,Government of West Bengal	Tax Department	27-07-22	149,564	149,564	Statutory dues	-	-	0.1%	-	-	-	-		1
11	C.Krishnappa, Profession Tax Circle-2nd Circle	Tax Department	22-07-22	25,689	25,689	Statutory dues	-	-	0.0%	-	-	-	-		1
12	Income tax Department,Mumbai	Tax Department	23-07-22	18,147,684	18,147,684	Statutory dues	-	-	13.8%	-	-	-	-		1
13	Commercial Tax Officer(Audit)-5.9	Tax Department	25-07-22	11,624,582	11,624,582	Statutory dues	-	-	8.8%	-	-	-	-		1
14	Excise and Taxation Officer-cu- proper officer (STATE GST) Faridabad North	State Government (GST Department)	27-07-22	984,173	984,173	Statutory dues	-	-	0.7%	-	-	-	-		1
15	Sri. G L Javaregowda, Profession Tax Officer, PTO- 6TH Circle, Bangalore	Tax Department	27-07-22	25,500	25,500	Statutory dues	-	-	0.0%	-	-	-	-		1
16	Maithradevi. G. Patil, Profession Tax Officer, PTO-5TH Circle, Bangalore	Tax Department	27-07-22	8,751	8,751	Statutory dues	-	-	0.0%	-	-	-	-		1
17	Commercial tax Department Office of Assistant Commissioner Indore, Circle 11	Tax Department	27-07-22	1,646,334	1,646,334	Statutory dues	-	-	1.2%	-	-	-	-		1
18	Kanthakumari. K. V, PTO- 1st Circle, Bangalore (Sanjaynagar Branch)	Tax Department	08-07-22	8,563	8,563	Statutory dues	-	-	0.0%	-	-	-	-		1
19	Kanthakumari. K. V, PTO- 1st Circle, Bangalore (Sadashivnagar Branch)	Tax Department	08-07-22	36,533	36,533	Statutory dues	-	-	0.0%	-	-	-	-		1
20	Assistant Commissioner of CGST and Central Excise, Mumbai Central Commissionerate	Central Government (GST Department)	21-10-22	51,323,277	50,046,972	Statutory dues			38.0%	-	-	1,276,305	-		1
21	Assistant Commissioner of CGST and Central Excise, Mumbai Central Commissionerate	Central Government (GST Department)	21-10-22	43,932,647	43,113,011	Statutory dues			32.7%	-	-	819,636	-	form not notarised	1
	Total			133,910,597	131,814,656				100.0%	-	-	2,095,941	-		

Notes:

Sr. no.	Details of Claimant		Details of claim		Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if Any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lein or attachment pending disposal	Whether lein / attachment removed? (Yes/ No)	% of share in total amount of claims admitted					Observation	Note Reference
<p>Note 1 : The amount of claims which are admitted are basis documents, information and clarification provided by claimant and/or basis information available with/ provided to the Liquidator.</p> <p>Note 2: Claim form is incomplete or claim submitted without claim form or late submission of claim form or wrong claim form or not notarised form submitted. Hence, the claim is categorized under not admissible.</p> <p>a) The above information may change basis further investigation or new information.</p> <p>b) In case any claimant has any query on claim, please write us at - liquidation.tbvfl@gmail.com</p>															